



Government of Jammu and Kashmir
Finance Department
Civil Secretariat, Srinagar.

Notification

Srinagar, 28th September, 2016

SRO 315 .- In exercise of the powers conferred by proviso to sub-rule (2) of Rule 28 of the Jammu and Kashmir Value Added Tax Rules, 2005, the Government hereby directs that the last date for filing of returns for the First Quarter of 2016-17 shall now be 31st of October, 2016.

It is also clarified that the deadline for filing of returns for the period 1st & 2nd Quarter 2016-17 shall now be 31st of October 2016.

By order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS
Commissioner/Secretary to Government
Finance Department.

No. ET/Estt/121/2016

Dated:28-09-2016

Copy to the:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu/Kashmir.
3. Commissioner/Secretary to Government, General Administration Department.
4. Commissioner Commercial Taxes, J&K, Srinagar.
5. Excise Commissioner, J&K Srinagar.
6. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs (w.7.sc).
7. Director Information, J&K, Srinagar with the request to give publicity to this SRO.
8. Additional Commissioner Commercial Taxes (Tax Planning), Srinagar.
9. Additional Commissioner Commercial Taxes (Adm), Srinagar/Jammu/Srinagar.
10. OSD to Hon'ble Minister for Finance.
11. President, Kashmir Chamber of Commerce and Industry, Srinagar
12. President, Federation of Industries, Kashmir.
13. President, Chamber of Commerce and Industry, Jammu
14. President, Industries Association Bari Brahmana/Gangyal/Samba.
15. President, Tax Bar Association, Jammu/Srinagar.
16. General Manager, Government Press, Jammu/Srinagar.
17. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
18. Government order file/Stock file/Finance Website.

(T. K Bhat)KAS

Additional Secretary to Government
Finance Department

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